

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 22.12.2021 (WEDNESDAY)**

**COURT – II (VIRTUAL MODE)**

**After rising the Bench of Chairperson Court assembled at 10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Competition App. (AT) No. 24 of 2021	Perry Goes Vs. Competition Commission of India & Ors.	Sahil Khanna	
<b>2.</b>	Competition App. (AT) No. 25 of 2021	Shekhar Ramamurthy Vs. Competition Commission of India & Ors.	Ravisekhar Nair	
<b>3.</b>	Competition App. (AT) No. 26 of 2021	Kiran Kumar Vs. Competition Commission of India & Ors.	Abhay Joshi	
<b>4.</b>	Competition App. (AT) No. 27 of 2021	Kalyan Ganguly Vs. Competition Commission of India & Ors.	Ravisekhar Nair	

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**